

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3859

ANSWERED ON:17.12.2012

RE LOCATION OF VILLAGERS IN TIGER RESERVES

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**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the number of inhabited villagers in various tiger reserves in the country, State-wise including Maharashtra;
- (b) whether these villagers are being re-located in the country;
- (c) if so, the number of villagers re-located and the various packages given to dwellers of these villages for re-location; and
- (d) the time by which all the villagers would be re-located out of various tiger reserves in the country?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) As reported by States, details of villages located inside the core/critical tiger habitat of tiger reserves, are at Annexure-I.
- (b), (c) & (d) Subject to the availability of budgetary allocation under the ongoing Centrally Sponsored Scheme of Project Tiger, funding support is provided to States for voluntary village relocation on mutually agreed terms and conditions, as per the provisions contained in the Wildlife (Protection) Act, 1972, read with the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, with an enhanced package of Rs. 10 lakhs / family. Status of relocation, as reported by States is at Annexure-II.